

(c) and (d) All the seats allocated to Voluntary Youth Organisations -2 from each of the five Regions of the country - have been filled for the present 2 years term of the Council. As the nominations are made Region-wise, other Organisations could be considered only when the Council is reconstituted after the expiry of its present term.

**Retrenchment of employees in coal industry**

603. SHRI CHATURANAN MIS-H-RA:  
Will the Minister of ENERGY be pleased to state:

(a) whether the World Bank has expressed its desire for the retrenchment of about 50, 000 employees in public sector coal industry

(b) if so, whether this demand is related to any loan to be taken from the World Bank; and

(c) if so, what are the details in this regard and what is Government reaction thereto?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) to (c) Following major coal projects are under implementation with World Bank assistance: —

	Capacity (m. t. p. a.)	Loan amount (US\$ million)
(i) Bfok-II. (ii)	2-5	57-7
Dudhichua (ii) Gevra	50	109 00
(iv) Sonepur Bazart	10 0	65-2
	3 0	114 8

A three member World Bank team was in India during January-February, 1991 for review of the progress of on-going projects. This team during their meetings (in Coal India

Ltd. and Department of Coal) had discussed various issues related to coal projects. One of the points discussed was the ways and means to improve financial performance of Coal Sector. During discussions the modalities of redeployment of surplus workers from mines that are closed down due to exhaustion of reserves and reduction in unproductive manpower with a view to improving output per manshift were also discussed.

These points were discussed generally and neither any figure about excess number of workers was mentioned nor this was posed as conditionally to any loan sought from the World Bank.

**Reaction of Pilots Association to inquiry report on A-320 air crash**

604. SHRI CHIMANBHAI MEHTA:  
SHRI SOM PAL:  
MAULANA OBAIDULLAH  
KHAN AZMI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the President of the Indian Commercial Pilot's Association has rejected the major findings of the Court of Inquiry which inquired into the Indian Airlines A-320 air crash at Bangalore if so, what are the points of rejection;

(b) whether it is also a fact that according to Pilot's Association ignoring of the speed is not a cause of the plane crash;

(c) whether the French Pilots had also found technical faults in operations of A-320 Airbus;

(d) what are the findings of the Court of Inquiry that have not been accepted by Government; and

(e) what was the basis on which the Prime Minister adjudged A-320 plane as the best operating aircraft?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHA-WAN): (a) No, Sir.

(b) Does not arise.

(c) No such communication has been received by Government.

(d) The report of the Court of Inquiry, along with Government's decisions thereon, has been laid on the table of the House on 10-1-91.

(e) A-320 is the most fuel efficient and technologically advanced aircraft in Indian Airlines fleet.

Opening of a coal depot at Jodhpur

605. SHRI B. L. PANWAR: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal to open a Coal Depot at Jodhpur; and

(b) if so, what are the details thereof?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) and (b) Yes Sir. the Government of Rajasthan has proposed jodhpur as one of the Centres for opening a coal stockyards. It is proposed to be operated under the aegis of the State Government.

International Conference on Orgasm

606. SHRI HARVENDRA SINGH  
HANSPAL: SHRI  
GHUFRAN AZAM:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a three-day international conference on orgasm was held in New Delhi during the 1st week of February, 1991;

(b) if so, what are the details of the discussions held;

(c) whether the subject of imparting sex education on proper and scientific lines was also discussed at the conference; and

(d) if so, whether the details of the main points on which Government propose to take further action?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAN CHOWDHARY): I (a) Yes, Sir.

(b) It was recommended in the conference that sex education should be imparted at the school level which would encourage more and more people to willingly adopt family planning measures.

(c) Yes, Sir.

(d) Some components of sex education such as human reproduction are already being taught to life science students at the secondary and senior secondary level.

Non-observance of rules of reservation relating to appointments of SCs and STs in Indian Airlines and Air India

607. SHRI TALARI MANOHAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the rules of reservation relating to appointments of Scheduled Castes and Scheduled Tribes are not being properly implemented in the Indian Airlines and Air India; and

(b) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHA-WAN): (a) No, Sir.

(b) Does not arise.